

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/021/252/2018

Dated: 17/12/2018

Between

Kandagiri Chandrashekhar,
S/o. K. Surya Rao,
Aged about 50 years,
Working as Architect, at the
O/o Senior Architect (Hyderabad),
Telangana State.

... Applicant

AND

1. Union of India rep. by its
Secretary,
Ministry of Urban Development,
Central Public Works Department,
Nirman Bhavan,
New Delhi. India.
2. Central Public Works Department rep. by its
Director General,
101-, Nirman Bhavan,
New Delhi ó 110 011.
3. Central Public Works Department rep. by its
Deputy Director (Admin),
Nirman Bhavan,
New Delhi, India ó 110 011.
4. Senior Architect (Hyderabad),
Central Public Works Department,
Nirman Bhavan, Sultan Bazar,
Hyderabad.
5. Senior Architect (Bangaluru),
Central Public Works Department,
Kendriya Sadan,
Near Koramangala,
Karnataka,
Bangalore ó 500 095.
6. Smt. B.V.Jaya Lakshmi,
Working as Architect at the office of
Senior Architect (Bengaluru),

Near Koramangala, Bengaluru,
Karnataka ó 560 034.

... Respondents

Counsel for the Applicant : Mr. N. Krishna Murthy
Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC

CORAM :

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. B.V. Sudhakar, Admn. Member

ORAL ORDER

(Per Honøble Mr. Justice L. Narasimha Reddy, Chairman)

This O.A. is filed challenging the order dated 13.3.2013 issued by the 3rd respondent in so far as it has transferred the applicant from Hyderabad to Bangalore. It is represented that the applicant has since joined his posting at Bangalore, the O.A. has become infructuous.

2. It is submitted by the learned counsel for the applicant that even otherwise, no interim order was passed in the O.A. and the applicant was required to join by 8.4.2018. 9 months have elapsed since the order of transfer was passed and there was no stay operating against it. Hence, the O.A. is dismissed as infructuous. There shall be no order as to costs.

(B.V. SUDHAKAR)
MEMBER (ADMN.)
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(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN